

**Extension of timeline for submission of Expression of Interest (EOI) under Form G–Invitation for Expression of Interest (IEOI) for Sohom Shipping Private Limited a company that has created world-wide recognition in the sphere of shipping agency, stevedoring, barge Operators and Cargo Handling under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulation, 2016.**

This is with reference to the Form G dated 29.03.2025 and pursuant to email confirmation of the sole Committee of Members (CoC), subject to ratification in next CoC meeting, the last date of receipt of Expression of Interest stands extended for Ten (10) days, accordingly revised tentative dates for events subsequent to issuance of Form G and IEOI

| Sr. No. | Particulars                                                                                                                      | Timelines*                                               |
|---------|----------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|
| 1       | Last date for receipt of expression of interest                                                                                  | 24.04.2025 (as extended from earlier date of 14.04.2025) |
| 2       | Date of issue of provisional list of prospective resolution applicants                                                           | 26.04.2025 (as extended from earlier date of 16.04.2025) |
| 3       | Last date for submission of objections to provisional list                                                                       | 02.05.2025 (as extended from earlier date of 22.04.2025) |
| 4       | Date of issue of final list of prospective resolution applicants                                                                 | 05.05.2025(as extended from earlier date of 25.04.2025)  |
| 5       | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 10.05.2025 (as extended from earlier date of 30.04.2025) |
| 6       | Last date for submission of resolution plans                                                                                     | 10.06.2025 (as extended from earlier date of 30.05.2025) |

Further, you are requested to note that there have been only date modifications to the Invitation of Expression of Interest (IEOI) dated 29.03.2025,

All the other contents of the Form G issued on 29.03.2025 remains unchanged.

S/d/-  
**CA. Sanjay Kumar Poddar**  
**Reg. No. - IBBI/IPA-001/IP-P01802/2019-2020/12759**  
**2, Lal bazar Street, 2nd Floor**  
**Room #201-203, Kolkata - 700001**  
**For Sohom Shipping Private Limited (in CIRP)**  
**Date: 14.04.2025**  
**Place: Kolkata**